

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-244(ND)/2017

CORAM:

PRESENT: MS. SAROJ RAJWARE  
NON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2019.

NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power Ltd.

SECTION OF THE COMPANIES ACT: U/s 7 of IBC Code,2016

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present:

Ms. Shweta Phakur, Advocate for the Petitioner

Mr. NPS Chawla, Mr. Aaryan Sharma, Advocates for the  
Respondent

ORDER

Renotify this case on 15<sup>th</sup> October, 2019 before the Regular Bench.



(Saroj Rajware)  
Member (T)



(Ina Malhotra)  
Member (J)